

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY,
HAZARIBAG.

Statement showing disposal of cases in the Lok Adalat Held on 25.06.2016.

Bench No.	Nature of cases	No. of cases settled	Settled amount (Rs).
1.	Matrimonial Cases, Cases U/S 125 Cr. P. C., Civil Appeals, Criminal Appeals and Criminal Revisions.	NIL	NIL
2.	Motor Accident Claim Cases.	04	14,00,000
3.	Electricity Act Cases	15	102,000
4.	Recovery Suits etc and all Civil Cases	NIL	NIL
5.	Cases of Weight and Measurement, Forest Act Cases, Minimum Wages Act, Labour Dispute Cases, Complaint Cases, G.R. Cases., Excise Act Cases. and Section 138 N.I. Act Cases.	19	—
6.	Pre-Litigation Cases of Bank matters, Cases of Non Banking Finance Companies and cases of B.S.N.L.	13	1,58,279
	TOTAL :-	51	16,60,279

25/6/16
Secretary,
District Legal Services Authority,
Hazaribag.

*Submitted
25/6/16.*